

No. 11/6/2009-IPR-III
Ministry of Commerce and Industry
Department of Industrial Policy & Promotion

Udyog Bhawan, New Delhi
Dated 05/10/2009

To
The Controller General of Patents
Design & Trade Marks
Boudhik Sampada Bhawan
Near Antop Hill Post Office
Mumbai - 400037.

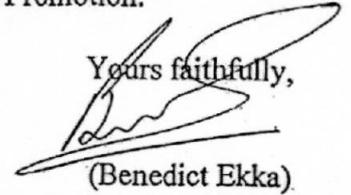
Subject:- Delegation of Financial Powers to the Controller General of Patents, Designs and Trade Marks.

Sir,

I am directed to refer to your letters, No. CG/F-1/Budget Proposal/2009/245 dated 27th May, 2009 and No. CG/F-1/Budget Proposal/2009 dated 7th September, 2009, regarding the proposal for delegation of financial powers of the Controller General of Patents, Designs and Trade Marks (CGPDTM) under Rule 13(2) of Delegation of Financial Powers Rules 1978 and instructions issued by Ministry of Finance vide OM No. 1/7/E.II(A)/2008 dt. 30th May, 2008 and to say that the competent authority i.e. Secretary(DIPP) in consultation with the Financial Adviser, DIPP has decided to delegate full financial powers to the CGPDTM in his capacity as the Head of Department in respect of items covered under Schedule V and Schedule VI of the Delegation of Financial Power Rules, 1978, subject to Annexures to the Schedules. No Power under Rule 13(2) shall be re-delegated in r/o. (a) creation of posts, (b) write off of losses and (c) re-appropriation of funds.

2. The delegation of these powers is subject to fiscal codes, procedures, availability of funds and general instructions issued by the Ministry of Finance from time to time.
3. This issues with the concurrence of AS & FA vide Dy. No. 2068 dated 30th September, 2009 and the approval of Secretary, Department of Industrial Policy & Promotion.

Yours faithfully,



(Benedict Ekka)

Under Secretary to the Govt. of India

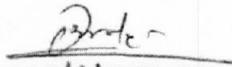
Copy to:

1. The PAO, PDTM, Mumbai
2. The Office of the Chief Controller of Accounts, Ministry of Industry
3. Sr.PPS to SIPP/PS to AS & FA/PS to Director (JD)/PS to DS (CB)/PS to DS (SKA)
4. Finance.II Section/Cash.II Section/IPR-1, IPR-2, IPR-4, IPR-5, IPR-6 and IPR-7 Sections,
5. Guard File (IPR-III Section)

NO- CG/F/ Financial Power/2009/81 dated 12/10/2009.

Forwarded to A.H. H.O. I.P.O. Chennai, Kolkata, New Delhi, Mumbai, PLS, Nagpur, T.M.P. Ahmedabad and PPAO, PPTM, Mumbai for information.

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12/10/2009

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12/10/09

Issued
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